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THE ORISSA



GAZETTE

EXTRAORDINARY  
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No. 1 CUTTACK, TUESDAY, JANUARY 11, 1944

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DEPARTMENT OF SUPPLY AND TRANSPORT  
NOTIFICATIONS

*The 11th January 1944*

**No. 459-S.T.**—In pursuance of the Drugs Control Order, 1943, the Governor of Orissa is hereby pleased to appoint the Controller of Supply and Transport, Orissa, as the licensing authority for the whole of the Province of Orissa in relation to the following purposes of the said Order, namely, the issue of licences in Form A and Form B to applicants who are manufacturers, importers and wholesalers, the specifying in such licences of the conditions, if any, subject to which they are issued, and the cancellation or suspension of such licences.

*The 11th January 1944*

**No. 460-S.T.**—In pursuance of clause 3 of the Drugs Control Order, 1943, the Governor of Orissa is hereby pleased to appoint the District Magistrates within their respective jurisdictions as the licensing authorities in relation to the following purposes of the said Order, namely, the issue of licences in Form A and Form B to persons other than manufacturers, importers and wholesalers, the specifying in such licences of the conditions, if any, subject to which they are issued, and the cancellation or suspension of such licences.

By order of the Governor  
B. MUKERJI  
*Deputy Secretary to Government*